

53

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 149/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

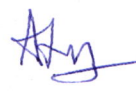
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Ravi Arya & Ors  
V/s  
Arya Iron and Steel Co.Pvt.Ltd & Ors

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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53	Adv. Sharan Jagtap a/w Rishika Haribh & Apurva Mawani	Petitioners	
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Aditi Bhansali  
i/b Bhansali & Partners  
for Respondent Nos 2-6



Anind Trilokyal.  
CI for R. 7-9

Advocate



ORDER

Contd.....2

: 2 :

**ORDER**

**CP No. 149/241-242/NCLT/MB/MAH/2017**

At the request of the Petitioner, list this matter on **10.10.2017** 'high on board' after IB matters.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)